

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/190/2016  
NAME OF THE PETITIONER(S) : B. Nanda kumar  
NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar VK	Counsel for the petitioner	Rajasekhar.
2.	For Thangambak kumar Keerthi Krishna	Counsel for Respondents	[Signature]

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner stated that he needs to get instructions from the petitioner and prayed for time for making submissions. The matter is adjourned for making submissions by both the parties. Put up on 09.01.2018.

-sd-

S Vijayaraghavan  
Member (Technical)

-sd-

K Anantha Padmanabha Swamy  
Member (Judicial)

bc